Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 5523 TO BE ANSWERED ON 06.04.2022

BIS CERTIFICATION TO TOY MANUFACTURERS

5523. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of MSME toy manufacturers that have presently received the Bureau of Indian Standards (BIS) certification as per the latest guidelines;
- (b) whether the Government has attempted to understand the reasons for limited issuance of BIS certification to MSMEs in the toy sector, if so, the details thereof and if not, the reasons therefor; and
- (c) whether the Government has considered implementing BIS certification in a phased manner to ensure that all MSMEs on the retail front are covered, if so, the details thereof and if not, the reasons therefor?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) : Bureau of Indian Standards (BIS) has granted 630 licences to MSME toy manufacturers as on 28.03.2022.

(b) : Out of the 661 licences granted by BIS to domestic toy manufacturers, 630 licence i.e. 95% of licences have been granted to MSME toy manufacturers.

(c) : Safety of Toys is under compulsory BIS certification from 01 Jan 2021 as per the Toys (Quality Control) Order (QCO), 2020 issued by the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) under Section 16 of the BIS Act, 2016.

Accordingly, it is mandatory for Toys to conform to Indian Standards for Safety of Toys and bear the Standard Mark (ISI Mark) under a licence from BIS as per Scheme-I of Schedule-II of BIS (Conformity Assessment) Regulations, 2018. As per this QCO, read with Section 17 of the BIS Act, 2016: No person shall manufacture, import, distribute, sell, hire, lease, store or exhibit for sale any toys without the ISI mark.

Sellers, including retailers, are responsible for ensuring that only toys carrying the Standard Mark are purchased from toy manufacturers holding valid BIS licence, and sold.
